## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A No. 03/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.02.2017

NAME OF THE PARTIES: M/s. Larsen & Toubro Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. D. Khamb	ota Sr. Adr.	
2.	Mr. Rajuh she	h Adr.	<b>6</b> 1
3.	mr. Abligat 5	winde Adv.	Prohized.
۷.	Mr. Siddharth		1——
5.	Mr. Ahmed Un	unawala Adv	

## <u>COMMON ORDER</u> <u>CSA No. 03/230-232/NCLT/MB/MAH/2016</u> <u>CSA No. 04/230-232/NCLT/MB/MAH/2016</u>

Applications are allowed.

Sd/-

B.S.V. PRAKASH KUMAR MEMBER (JUDICIAL).

Sd/-

V. NALLASENAPATHY MEMBER (TECHNICAL).

Dated: 03.02.2017.